

REPORT ON WORKING OF DEPOSIT INSURANCE AND CREDIT GUARANTEE CORPORATION BOMBAY FOR 1980 AND NATIONAL DEVELOPMENT BONDS (AMDT) RULES, 1981.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (1) I beg to relay* on the Table a copy of the Report (Hindi and English versions) on the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year ended the 31st December, 1980, along with the Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961. [Placed in Library. See No. LT-2411|81]

2 I beg to lay on the Table a copy of the National Development Bonds (Amendment) Rules, 1981, (Hindi and English versions) published in Notification No. G.S.R. 371 (E) in Gazette of India dated the 29th May, 1981, under sub-section (3) of section 12 of the Government Saving Certificates Act, 1959. [Placed in Library. See No. LT-2704/81]

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th August, 1981, agreed without any amendment to the Export-Import Bank of India Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 18th August, 1981."

12.23 hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTY-SEVENTH AND THIRTY-FIFTH REPORTS

SHRI SATISH AGARWAL (Jai-pur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(1) Fifty-seventh Report on Excesses over Voted Grants and Charged Appropriations disclosed on the Appropriation Accounts (Civil), (Defence Services), (Posts & Telegraphs) and (Railways) for the year 1979-80.

(2) Thirty-fifth Report on action taken by Government on the recommendations contained in their 119th Report (Sixth Lok Sabha) on Defence Services.

JOINT COMMITTEE ON OFFICES OF PROFIT

FIRST REPORT

SHRI GULSHER AHMED (Satna): I beg to present the First Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.24 hrs.

Re: CHRNAGE OF RELIGION BY SOME HARIJANS

श्री मनोराम बागड़ी (हिंसार) : अध्यक्ष महोदय, क्या आप मुझे व्यवस्था के प्रश्न पर कुछ कहने देंगे? एक बड़ा गंभीर सवाल है, जिसके बारे में आपसे आपके चेम्बर में मिला था। अगर आप मेरी बात नहीं सुनेंगे, तो उसका गलत प्रचार हो जाएगा। इस लिए आप इसको गंभीरता से लें। नवभारत टाइम्स में खबर छपी है कि सरकारी अफसर ने दबाव डाला है धर्म-परिवर्तन के लिए। इसका मतलब है कि सरकार खुद धर्म-परिवर्तन की बात चला रही है। और ऐसी बातें जब देश में चलती हैं, तो इससे साम्प्रदायिकता और जातीयता को भड़कावा मिलता है। यह बहुत ही गंभीर प्रश्न है।

*The Report was previously laid on the Table on the 24th April, 1981.